

GOVERNMENT OF INDIA  
MINISTRY OF FOOD PROCESSING INDUSTRIES  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2319**  
TO BE ANSWERED ON 13<sup>TH</sup> MARCH, 2025

**ALLOCATION OF FUNDS TO TAMIL NADU**

**2319 SHRI S JAGATHRATCHAKAN:**

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) whether it is a fact that around 10% of food is only processed in India and if so, the details thereof;
- (b) the details of fund allocation to Tamil Nadu under various schemes for the last five years till date, year-wise;
- (c) the details of employment opportunities created in food processing sectors under various programmes including PMFME in the country during the last three years, State-wise;
- (d) the details of Self-Help Groups, Women entrepreneurs benefited under the Scheme during the last three years in Tamil Nadu, State/District wise;
- (e) the steps taken by the Government to strengthen and extend financial support particularly in the Delta region of Tamil Nadu; and
- (f) whether the Government has taken any steps to increase the formal sector in Food processing and achievements made so far if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES  
(SHRI RAVNEET SINGH)

**(a):** As per the report of the “Study to determine level of Food Processing in India” in 2021 commissioned by Ministry of Food Processing Industries (MoFPI), the details of the extent of processing of agricultural commodities covered in the study are placed at **Annexure-I**.

**(b):** MoFPI implements Central Sector Umbrella Scheme, Pradhan Mantri Kisan Sampada Yojana (PMKSY), since 2016-17, Production Linked Incentive Scheme for Food Processing Industry (PLISFPI), since 2021-22 and Centrally sponsored Pradhan Mantri Formalization of Micro Food Processing Enterprises (PMFME) Scheme, since 2020-21. PMKSY is demand driven in nature and applications are invited through Expression of Interest (EoI) from all over India. The funds are not allocated/sanctioned/released state-wise under any of the component schemes of PMKSY. The details of number of projects approved and completed/operational in the state of Tamil-Nadu since inception of PMKSY is placed at **Annexure-II**.

Under PLISFPI, incentives are granted directly to the beneficiary company and not through the state Government. Under PMFME, Centre Share amount of Rs. 212.19 Cr. has been

released for implementation of various components of the Scheme for the state of Tamil Nadu. The year-wise details are mentioned below:

<b>Financial Year</b>	<b>2020-21</b>	<b>2021-22</b>	<b>2022-23</b>	<b>2023-24</b>	<b>2024-25*</b>
<b>Centre Share Amount released (Rs. in Cr.)</b>	12.947	3.23	24.01	71.9978	100.00

\*: As on 28<sup>th</sup> February, 2025

(c): The details of state-wise employment generated under PMKSY and PMFME scheme of MoFPI for the last three years is placed as **Annexure-III**. Under PLISFPI, the total employment of 3,31,018 has reportedly been generated.

(d): Under the PMFME scheme, support for Credit Linked Subsidy is being provided for setting up of new/ upgradation of existing micro food processing enterprises. During the last three years, for the State of Tamil Nadu, 8377 Loans have been sanctioned for women entrepreneurs and 11 for Self Help Groups under Credit Linked Subsidy as on 28<sup>th</sup> February, 2025. In addition to this, Seed capital support @ Rs. 40,000 is being provided to SHG members. During the last three years, 22,053 SHG members have been sanctioned for Seed capital in the state of Tamil Nadu. The District-wise year-wise details for the State of Tamil Nadu is at **Annexure IV**.

(e): In order to promote food processing sector in the country, Ministry of Food Processing Industries (MoFPI) has been incentivizing setting up/expansion of food processing units and related infrastructure through its Central Sector Scheme Pradhan Mantri Kisan SAMPADA Yojana (PMKSY), Production Linked Incentive Scheme for Food Processing Industry (PLISFPI) and Centrally Sponsored PM Formalization of Micro Food Processing Enterprises (PMFME) Scheme. These schemes are not region or state specific but demand driven. Ministry extends financial support to prospective entrepreneurs for setting up of different kinds of food processing units including prospective entrepreneurs from Delta region of Tamil Nadu state as per respective scheme guidelines

(f): The PMFME scheme aims to enhance the competitiveness of existing individual micro-enterprises in the unorganized segment of the food processing industry and promote formalization of the sector. The scheme provides support of credit-linked grant of 35% of the eligible project cost, seed capital of up to Rs. 40,000, capacity building for beneficiaries, and handholding support for the formalization of units. Formalization of units is facilitated through Udyam Aadhaar registration, FSSAI registration, GST registration as per the applicability through handholding support by District Resource Person (DRPs). Under the PMFME Scheme, 36,946 enterprises have been formalized till 28th February 2025.

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**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 2319 FOR ANSWER ON 13<sup>th</sup> March, 2024 ON “ALLOCATION OF FUNDS TO TAMIL NADU”**

**Level of processing in India in terms of percentage:**

Category/ Commodity	Year		
	2010-11	2015-16	2018-19
Paddy	69.7	82.5	92.3
Wheat	55.3	70.1	78.0
Coarse Cereals	20.0	28.3	29.4
Cereals (Overall)	51.1	63.7	68.8
Gram	29.3	59.6	80.4
Arhar	31.6	51.3	51.7
Other Pulses	40.5	58.1	53.8
Pulses (Overall)	34.0	57.4	61.8
Foodgrains	49.3	63.2	68.2
Groundnut	8.1	17.5	43.7
Mustard	56.5	36.0	32.5
Other Oilseeds	87.9	79.9	61.5
Oilseeds (Overall)	60.1	49.5	49.8
Fruits	1.6	2.9	4.5
Potatoes & Onion	1.1	2.0	3.2
Other Vegetables	2.7	2.4	2.4
Fruits and Vegetables (Overall)	1.9	2.5	3.3
Milk	17.2	20.1	21.1
Eggs & Poultry	3.5	7.4	11.6
Meat	18.6	22.7	34.2
Animal Husbandry	8.7	12.7	18.7
Fish	2.8	8.3	15.4

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 2319 FOR ANSWER ON 13<sup>th</sup> March, 2024 ON “ALLOCATION OF FUNDS TO TAMIL NADU”

Projects approved in the state of Tamil Nadu for last five years under PMKSY					
Year	Approved	Completed/Operational			
		Number	Project Cost (₹ in crore)	Approved GIA (₹ in crore)	GIA released (₹ in crore)
2020-21	42	24	301.26	64.25	57.93
2021-22	2	23	335.5	83.63	79.74
2022-23	32	15	152.89	57.86	56.45
2023-24	34	25	171.73	55.07	46.66
2024-25	0	7	55.66	23.73	20.55

**ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 2319 FOR ANSWER ON 13<sup>th</sup> March, 2024 ON “ALLOCATION OF FUNDS TO TAMIL NADU”**

<b>(A) State-wise employment generated under PMKSY for last three years</b>				
<b>S.No</b>	<b>State and UTs</b>	<b>2022-23</b>	<b>2023-24</b>	<b>2024-25</b>
1	Andaman & Nicobar	0	0	0
2	Andhra Pradesh	8288	3274	6728
3	Arunachal Pradesh	200	0	0
4	Assam	3830	2906	6555
5	Bihar	0	0	0
6	Chandigarh	0	0	0
7	Chhattisgarh	2480	0	0
8	Dadar & Nagar Haveli and Daman & Diu	1400	0	0
9	Delhi	0	0	0
10	Goa	0	0	74
11	Gujarat	14366	9866	5444
12	Haryana	2704	4186	586
13	Himachal Pradesh	6068	1200	0
14	Jammu & Kashmir	2484	0	74
15	Jharkhand	0	0	0
16	Karnataka	3200	6008	894
17	Kerala	11440	3864	4311
18	Ladakh	0	0	0
19	Lakshadweep	0	0	0
20	Madhya Pradesh	1290	2550	640
21	Maharashtra	21396	6878	22503
22	Manipur	80	0	0
23	Meghalaya	0	0	0
24	Mizoram	0	0	0
25	Nagaland	0	0	0
26	Orissa	74	1200	0
27	Puduchery	0	0	0
28	Punjab	5292	5328	1900
29	Rajasthan	1468	970	290
30	Sikkim	0	0	0
31	Tamil Nadu	4326	5452	3330
32	Telangana	0	1200	637
33	Tripura	370	0	234
34	Uttar Pradesh	4596	3388	5107
35	Uttarakhand	3484	6924	1360
36	West Bengal	2400	1968	120
	<b>Total</b>	<b>101236</b>	<b>67162</b>	<b>60787</b>

**(B) State-wise employment generated under PMFME for last three years**

S. No.	States and UTs	2022-23	2023-24	2024-25
1	Andaman and Nicobar islands	12	24	0
2	Andhra Pradesh	8424	6711	2697
3	Arunachal Pradesh	63	84	72
4	Assam	1977	1899	4125
5	Bihar	8769	30852	24411
6	Chandigarh	0	0	0
7	Chhattisgarh	633	1050	933
8	Dadra And Nagar Haveli And Daman And Diu	6	15	12
9	Delhi	243	309	234
10	Goa	126	69	87
11	Gujarat	309	858	792
12	Haryana	987	1818	930
13	Himachal Pradesh	1809	1650	1401
14	Jammu and Kashmir	510	1440	1749
15	Jharkhand	594	4581	4644
16	Karnataka	5469	6033	5850
17	Kerala	2421	7719	7614
18	Ladakh	78	99	42
19	Madhya Pradesh	4278	8076	12645
20	Maharashtra	18120	28479	18000
21	Manipur	201	39	78
22	Meghalaya	78	132	327
23	Mizoram	21	39	57
24	Nagaland	75	465	450
25	Odisha	1860	1881	1686
26	Puducherry	174	162	120
27	Punjab	2511	3549	1356
28	Rajasthan	576	726	1272
29	Sikkim	93	60	24
30	Tamil Nadu	11151	22998	9474
31	Telangana	6201	10500	3024
32	Tripura	129	189	186
33	Uttar Pradesh	6912	19962	19257
34	Uttarakhand	666	1248	510
35	West Bengal	0	66	324
	<b>Total</b>	<b>85476</b>	<b>163782</b>	<b>124362</b>

**ANNEXURE REFERRED TO IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 2319 FOR ANSWER ON 13<sup>th</sup> March, 2024 ON “ALLOCATION OF FUNDS TO TAMIL NADU”**

**(A) District Wise Loans Sanctioned for Women Entrepreneurs in Tamil Nadu during last three years**

S.No.	Districts	2022-23	2023-24	2024-25
1	Ariyalur	44	23	8
2	Chengalpattu	43	84	44
3	Chennai	27	704	171
4	Coimbatore	49	89	64
5	Cuddalore	65	293	195
6	Dharmapuri	34	84	36
7	Dindigul	62	70	39
8	Erode	47	80	40
9	Kallakurichi	32	85	19
10	Kanchipuram	66	100	39
11	Kanniyakumari	32	209	26
12	Karur	36	63	38
13	Krishnagiri	57	74	15
14	Madurai	120	238	60
15	Mayiladuthurai	42	184	33
16	Nagapattinam	39	50	24
17	Namakkal	32	84	42
18	Perambalur	41	23	7
19	Pudukkottai	26	77	26
20	Ramanathapuram	22	169	52
21	Ranipet	59	49	36
22	Salem	63	102	44
23	Sivaganga	27	59	25
24	Tenkasi	21	163	91
25	Thanjavur	20	150	35
26	The Nilgiris	15	19	6
27	Theni	23	52	15
28	Thiruvallur	93	229	99
29	Thiruvarur	89	76	29
30	Tiruchirappalli	50	65	23
31	Tirunelveli	44	160	77
32	Tirupathur	124	49	11
33	Tiruppur	61	84	37
34	Tiruvannamalai	89	153	38
35	Tuticorin	57	318	72
36	Vellore	36	40	11
37	Villupuram	21	167	68
38	Virudhunagar	60	69	27
	<b>Total</b>	<b>1868</b>	<b>4787</b>	<b>1722</b>

**(B) District Wise Loans Sanctioned for Self Help Groups in Tamil Nadu during last three years:**

S.No.	District	2022-23	2023-24	2024-25
1.	Chengalpattu	0	1	0
2.	Coimbatore	0	1	0
3.	Erode	7	0	0
4.	Kanniyakumari	0	1	0
5.	Tirunelveli	1	0	0
	<b>Total</b>	<b>8</b>	<b>3</b>	<b>0</b>

**(C) District Wise List of SHGs Members Sanctioned for Seed Capital in Tamil Nadu during last three years:**

S. No.	Districts	SHG Members Approved		
		2022-23	2023-24	2024-25
1	ARIYALUR	61	166	336
2	CHENGALPATTU	62	108	51
3	CHENNAI	75	333	111
4	COIMBATORE	55	313	67
5	CUDDALORE	201	185	250
6	DHARMAPURI	70	145	145
7	DINDIGUL	128	257	366
8	ERODE	111	203	563
9	KALLAKURICHI	82	90	90
10	KANCHIPURAM	150	299	201
11	KANNIYAKUMARI	403	227	287
12	KARUR	87	211	382
13	KRISHNAGIRI	35	134	173
14	MADURAI	172	436	328
15	MAYILADUTHURAI	30	19	24
16	NAGAPATTINAM	319	241	238
17	NAMAKKAL	163	342	82
18	PERAMBALUR	149	63	162
19	PUDUKKOTTAI	133	787	71
20	RAMANATHAPURAM	31	232	228
21	RANIPET	9	17	164
22	SALEM	284	826	450
23	SIVAGANGAI	92	224	266
24	TENKASI	64	180	56
25	THANJAVUR	40	501	150
26	THENI	114	216	275
27	THE NILGIRIS	51	73	64
28	THIRPPUR	24	262	163
29	THOOTHUKKUDI	39	95	61
30	TIRUCHIRAPPALLI	22	489	125
31	TIRUNELVELI	55	389	196
32	TIRUPATTUR	46	118	77
33	TIRUVALLUR	95	481	113
34	TIRUVANNAMALAI	31	429	134
35	TIRUVARUR	80	332	245
36	VELLORE	192	541	157
37	VILLUPURAM	166	511	163
38	VIRUDHUNAGAR	185	235	223
	<b>Total</b>	<b>4106</b>	<b>10710</b>	<b>7237</b>

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